

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 02.07.2019 (TUESDAY)
COURT -III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 220 of 2018	Marvel Business Pvt. Ltd. Vs. J.R. Organics Ltd.	Nipun Singh	Abhishek Anand

For Admission (After Notice)

2.	Comp. App. (AT) No. 84 of 2019	Centennial Projects Pvt Ltd & Anr. Vs. Piyush Periwal & Ors.	Ranvir Singh	Abhijit Sarkar-R4
3.	Comp. App. (AT) No. 142 of 2019 & I.A. No. 1970 of 2019	Dinkar Dogra Vs. S.P. Contracts Pvt. Ltd. & Ors.	Krishna Kumar	

For Hearing

4.	Comp. App. (AT) No. 61 of 2018	V. Stalin Vs. Chandra Royal Inn Pvt. Ltd.	R. Rajesh K. S. Mahadevan	K. Moorthi RajendraBeniwal
5.	Comp. App. (AT) No. 388 of 2018	Sathish Kumar Pottem & Anr. Vs. Sunil Kumar Pottem & 5 Ors.	V. Venkata Rami Reddy	Y. Suryanarayan (R1, R3 & R4) M.L.Sharma-R2
6.	Comp. App. (AT) No. 01 of 2019	Bridge E-Solutions Pvt. Ltd. & Ors. Vs. Bridge Solutions Group Inc.	Pankaj Jain	Ashim Sood
7.	Comp. App. (AT) No. 11 of 2019 & I.A No.1328 of 2019	Gaurangika Patel & Ors. Vs. Doloo Tea Co. (India) Ltd.	Chitraanshul A. Sinha	Kunal Singh
8.	Comp. App. (AT) No. 46 of 2019	Neurosynaptic Communications Pvt. Ltd & Ors. Vs. The Registrar of Companies, Bangalore	Gurminder Dhani	P.S. Singh

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By Order

-sd/-
Registrar